

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 2459/2019

New Delhi, this the 22nd day of August, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mohd. Moqaddus
S/o Late M.K. Anwar
Aged 35 years
Sr. Station Controller
R/o Flat No.1402, Tower N3
Eros Sampoonam, Greater Noida
Sector-2, Uttar Pradesh
Group 'B'.

.. Applicant

(By Advocate: Shri Anurag Ojha)

Versus

Managing Director
Delhi Metro Rail Corporation
Metro Bhawan, New Delhi.

.. Respondent

(By Advocate: Shri V.S.R. Krishna)

O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman

In this O.A., the applicant has assailed the Charge Memorandum dated 23.08.2018. Identical Charge Memorandum was challenged in O.A. No.2434/2019 and

batch. After hearing both the parties at length, we dismissed the said O.As. Following the same, we dismiss this O.A. also. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/